

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**  
IB-495(ND)2020

**IN THE MATTER OF:**

Jyoti Strips Pvt Ltd  
Vs  
JSC Ispat Pvt Ltd

....Applicant

....Respondent

**SECTION**

U /s. 9 of (IBC)

Order delivered on 14.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Prachi Johri  
For the Respondent :

**ORDER**

Reserved for Orders.

sd/-

(K.K. VOHRA)  
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

(Khushboo)